

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP

07/03/24

LIST OF CREDITORS AS ON

12/06/24

SN	NAME OF CREDITOR	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Ridhi Roadlines	04/06/24	1,09,52,221.00	0.00	Transportatio	0.00	0.00	No	0.00%	0.00	0.00	0.00	1,09,52,221.00	Clarifications have been sought
2	Shaifali Roadlines	04/06/24	12,92,950.00	0.00	Transportatio	0.00	0.00	No	0.00%	0.00	0.00	0.00	12,92,950.00	Clarifications have been sought
2			1,22,45,171.00	0.00	0.00	0.00	0.00			0.00	0.00	0.00	1,22,45,171.00	